

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

C.M.P. No. 298 of 2021

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**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

For the Petitioner : Mr. Indrajit Sinha, Advocate  
Mr. Ajay Kumar Sah, Advocate  
For the Respondent-Bank : Mr. P.A.S. Pati, Advocate

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03/09.09.2021 The present case is taken up through video conferencing.

Mr. P.A.S. Pati, learned counsel for the respondent-Bank, submits that a counter affidavit has been drafted and the same is ready to be filed in this case. He prays for a short adjournment for the said purpose.

In view of the said prayer, put up this case under appropriate heading in the next week.

**(Rajesh Shankar, J.)**

Ritesh